

9



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/7/IB/2018
PETITION NUMBER : CP/540/ (IB)/2017
NAME OF THE PETITIONER(S) : KOTAK MAHINDRA BANK LTD
NAME OF THE RESPONDENT(S) : LAKSHMI VILAS BANK LTD & 1 ORS
UNDER SECTION : 47

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	Naraj Kaur	Counsel for Applicant	
2.	Edward Jones : 1/2 Cyril Ammal myself	Counsel for R2	

ORDER

Counsel for petitioner present. Counsel for R2 present and prayed for time to file counter. Time is enlarged at request with a direction to file counter and furnish a copy of the same to the other side in advance. Put up on 01.03.2018.

-sdr-
(S VIJAYARAGHAVAN)
Member(Technical)

-sdr-
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

bc